

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

(7)

O.A. No. 709/95

Dated 13-12-1995

Hon'ble Shri N.V. Krishnan, Acting Chairman
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Mrs Suraj Paul,
wife of Shri S.K.Paul,
Resident of C-160, Manu Apartments,
Mayur Vihar, Delhi-110092

(By Advocate Shri P.P.Khurana) ... Applicant

Vs.

The Director of Education,
Delhi Administration, Old Secretariate,
Delhi-110054

... Respondent

(By Advocate Shri Asoop Bagai)

ORDER (ORAL)

LHon'ble Shri N.V. Krishnan, Acting Chairman

Learned counsel for the respondents had stated earlier that payments have been made to the applicant ^{or has} and an affidavit is been filed in this regard. Learned counsel for the applicant admits that payments have been made and this O.A. has now become infructuous. Accordingly it is dismissed on that ground.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

(N.V.Krishnan)
13/12/95
Acting Chairman

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